

In The Central Administrative Tribunal  
Jaipur Bench, Jaipur

OA/TA/MP. No. .... /199

Mod Chand Versus U.O.I.


21

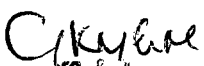
Date of Order      OA 7/95      Orders

23-2-95

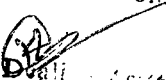
None present for the applicant.  
The OA is dismissed in  
default for non-prosecution on the part  
of the applicant.

Issued copy of  
order to applicant  
Vign 20672  
dt. 8-3-95

  
(R. Sharma)  
Administrative Member

  
Gopal Krishna  
Member (Judicial)

102

Central Administrative Tribunal  
Jaipur Bench, JAIPUR  
Certified That no further Action is  
Required To Be Taken & The Case is  
Fit For Dismissal To Record.  
  
Deputy Asst. Record Section Officer  
Dignity Keeper (Judicial)